

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 35/(C.G.)/2015
CA No.

CORAM:


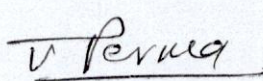
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES: Smt. Prabha Vaishnav
V/s.
M/s. K. V. Education Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhisen Akbari	Adv for P1	
2.	V. P. VERMA	Adv. for Petitioner	

Order

CP No.35/397-398/CLB/MB/C.G./2015

The Respondent side reports that settlement has already been entered into,
whereas the Petition Counsel states he has not received any communication from
his party.

However, list this matter for reporting on 14.12.2016

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)